

ing the Employees' Provident Funds Act, 1952, to these establishments.

(b) It is not possible at this stage to give any time limit as the matter will require further consideration after the completion of the survey.

(c) Does not arise.

**FRAUD BY OFFICIALS OF FOOD CORPORATION OF INDIA, CALCUTTA**

\*1500. SHRI JYOTIRMOY BASU : Will be Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that a senior official of Food Corporation of India in Calcutta has misappropriated Rs. 5,42,000 of Government money by fraud;

(b) whether it is also a fact that on the 26th March, 1970, the official removed papers concerning the whole affairs from the office; and

(c) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. On the basis of an unauthorised letter alleged to have been issued by an official of the Corporation, one of the roller flour mills in Calcutta delayed payment of Rs. 5,42,295 to the Food Corporation of India for wheat supplied to them.

(b) No, Sir.

(c) The amount has since been paid by the mills. The official concerned has been placed under suspension and the case entrusted to the Central Bureau of Investigation.

**मध्य प्रदेश और महाराष्ट्र की सीमाओं पर अनाज की तस्करी**

8807. श्री वे० बा० दीक्षित : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1969-70 में मध्य प्रदेश और महाराष्ट्र की सीमा पर स्थित क्षेत्रों में खाद्य

पदार्थों के तस्कर व्यापार के कितने मामले पकड़े गये थे;

(ख) उनमें कितने मूल्य का अनाज पकड़ा गया था;

(ग) क्या मध्य प्रदेश राज्य में अनाज के तस्कर व्यापार को प्रभावी ढंग से रोकने के लिए कोई विशिष्ट कार्यवाही की गई है; और

(घ) यदि हां, तो तत्सम्बन्धी पूर्ण व्यौरा क्या है?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मंत्री (श्री अन्ना साहिब शिन्दे) : (क) से (घ) : मध्य प्रदेश और महाराष्ट्र सरकारों से रिपोर्ट मंगवाई गई है और उनकी प्रतीक्षा है ।

**UNHYGIENIC CONDITIONS IN A.I.R.**

8808. SHRI BABURAO PATEL : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) at what intervals the recording studios of the Delhi Station of All India Radio are swept and cleaned and the flies driven out;

(b) the name of the official who is responsible for maintaining cleanliness and hygienic conditions in the Delhi Station;

(c) the reasons why several lavatories remain dirty and clogged for days; and

(d) the reasons why the Delhi Station of All India Radio looks like the Super Market ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Thorough cleaning of studios once a day and spot cleaning throughout the day from 7.00 hrs. to 23.000 hrs.

(b) Shri A. C. Anand, Studio Executive and Shri H. N. Banerjee, Caretaker.

(c) No lavatory has remained dirty and clogged for days.